

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

RAJYA SABHA
STARRED QUESTION NO. *233
TO BE ANSWERED ON 17th DECEMBER, 2024

Posting data on IPDMS 2.0 dashboard

233 Shri Shaktisinh Gohil:

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) whether National Pharmaceutical Pricing Authority (NPPA) has not posted price-to-stockist and price-to-retailer data on Integrated Pharmaceutical Database Management System (IPDMS) 2.0 dashboard as required under the Price Control Order 2013;
- (b) the reasons for this non-compliance and the steps taken by Government to ensure timely posting of such information;
- (c) whether the lack of this data enables overcharging by health establishments and retailers; and
- (d) if so, the measures Government would implement to address the issue?

ANSWER

**THE MINISTER IN THE MINISTRY OF CHEMICALS & FERTILIZERS
(SHRI JAGAT PRAKASH NADDA)**

(a) to (d): A statement is laid on the Table of the House.

Statement referred to in reply to the Rajya Sabha Starred Question No. *233 (8th POSITION) for answer on 17.12.2024 raised by Shri Shaktisinh Gohil regarding “Posting data on IPDMS 2.0 dashboard”.

(a) to (d): The Drugs (Prices Control) Order, 2013 mandates every manufacturer to issue a price list and supplementary price list, if required, in Form-V or Form-VI to the dealers, State Drugs Controllers and the Government. Further, every retailer and dealer is mandated to display the price list and the supplementary price list, if any, as furnished by the manufacturer, on a conspicuous part of the premises where he carries on business.

The dashboard of the Integrated Pharmaceutical Database Management System 2.0 displays the effective ceiling prices of 926 formulations and retail prices of 3046 formulations. This data is updated from time to time for the information of all the stakeholders. Further, NPPA’s mobile app, Pharma Sahi Daam (PSD) displays the brand name, composition, ceiling price and MRP of the drugs. At present the PSD displays MRP of about 97,400 formulations (Scheduled as well as Non-scheduled) and ceiling price of Scheduled formulations fixed/revised by NPPA from time to time. Also, all price notifications of the formulations of which prices have been fixed / revised by NPPA are available at its website www.nppaindia.nic.in.

NPPA monitors the prices of scheduled as well as non-scheduled medicines based on the references received from Price Monitoring Resource Units (PMRUs) set up in the various States/UTs; the State Drugs Controllers; individuals; samples purchased from the open market; the complaints reported through the grievance redressal on-line service of NPPA viz., ‘Pharma Jan Samadhan (PJS)’ and ‘Centralized Public Grievance Redress and Monitoring System (CPGRAMS)’ and reports from market based data with NPPA. Instances of overcharging are dealt by NPPA under the relevant provisions of DPCO, 2013.
